

बिना सवा राखल और बंकिग मंत्री (श्री एच० एम० पटेल) : (क) से (ग) : यथा सम्भव सूचना एकट्ठी को जा रही है और सदन के पटल पर रख दी जायेगी ।

होप टैक्सटाइल मिल, इन्दौर के मालिक और भागीदारों द्वारा आय-कर का मुग्तान

5020. श्री हुकम चन्द कछवाय : क्या बिना मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में, वर्षवार, होप टैक्सटाइल मिल, इन्दौर (मध्य प्रदेश) के मालिक और भागीदारों द्वारा, अग्रर झलग, कितना आय-कर दिया गया और उन्होंने अभी कितना आय-कर और देना है ;

(ख) क्या उपरोक्त कम्पनी के मालिक और भागीदारों ने अनेक कम्पनियों, फर्मों अथवा उद्योगों में पूंजी लगा रखी है; और

(ग) यदि हां, तो इन कम्पनियों, फर्मों अथवा उद्योगों के नाम क्या हैं और उनमें से प्रत्येक व्यक्ति ने कब और कितनी पूंजी लगाई है ?

बिना मंत्रालय में राज्य मंत्री (श्री जूलफिकारउल्ला) : (क) से (ग). अपेक्षित सूचना एकत्रित की जा रही है और यथा संभव शीघ्र सदन पटल पर रख दी जायेगी ।

#### Cancelled and delayed Indian Airlines flight

5021. SHRI MADHAVRAO SCINDIA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the total scheduled flights that were cancelled and delayed during the last six months under the operation of Indian Airlines and motivation for the same;

(b) whether due to cancellation delay the passengers were put to lot of inconvenience; and

(c) if so, the steps proposed to be taken to improve operations of Indian Airlines flights and also to prevent such cancellation/delays ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) :

(a) Out of 43,534 total take offs from May, 1977 to October, 1977, 18,342 were delayed and cancelled—1919 on account of commercial operations, engineering reasons and 16,423 due to causes such as bad weather, airport facilities, labour unrest, etc.

(b) Yes, Sir.

(c) In order to prevent and minimise the delays and cancellations, meetings are held at all levels, when all delay cases are scrutinised and action taken as necessary to prevent/minimise delays. The basic causes of labour unrest, which caused delays in October, 1977, have since been removed through bilateral discussions.

#### Reorientation of objectives and policies of Agriculture Credit

5022. SHRI MADHAVRAO SCINDIA : Will the Minister of FINANCE be pleased to state :

(a) whether the proposal for re-orientation of objectives and policies of the agriculture credit is under consideration of the Reserve Bank of India ; and

(b) if so, the salient features thereof ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H.M. PATEL) :

(a) and (b). The salient features of the recent credit policy announced by the Reserve Bank of India, *inter alia*, are :—

- (i) Banks have been advised to charge a rate of interest not exceeding 10.5% on terms loans with maturity of not less than 3 years granted to farmers for purposes of minor irrigation and land development; and
- (ii) to charge a rate of interest not exceeding 11% on terms loans with a maturity not less than 3 years granted to farmers for diversified purposes, which.

include dairy farming, poultry, fisheries, horticulture, etc.

- (iii) Direct individual loans to small farmers granted after January 1, 1978, not exceeding Rs. 2500/- whether short, medium or long-term, would be eligible for refinance from the Reserve Bank of India at the bank rate i.e. 9%. Banks will be expected not to charge more than 11% on such loans irrespective of whether refinance is obtained from the Reserve Bank or not.
- (iv) The extent of refinance would be limited to 50% of total advances, under (iii) above, disbursed by the bank concerned from January 1, 1978 onwards.

**Advancing of loans by Nationalised Banks for setting up Small Scale Industries**

5023. SHRI MADHAVRAO SCINDIA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that under a new scheme a proposal to advance loans by the nationalised banks to Harijans for setting up small scale industries is under consideration of the Government ;

(b) if so, the details thereof ; and

(c) the amount that have been earmarked for the scheme and the time by which it is to be implemented ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H.M. PATEL) :

(a) to (c). Recently the Ministry of Industry have introduced a new scheme with a view to providing financial assistance by way of margin or seed money to State Governments to enable them to expand their activities for promotion of small scale industries. The scheme provides for margin money assistance to units in which investment on plant and machinery does not exceed Rs. 1 lakh.

In the case of entrepreneurs belonging to the Scheduled Casts and Scheduled Tribes the seed money assistance is up to 15 per cent of total fixed capital investment or Rs. 20,000/- whichever is lower; whereas in other cases the limit is 10 per cent of the total investment. It is hoped that with the implementation of this Scheme

jointly by the State Governments and the financing institutions including, Public Sector banks credit to the weaker sections of the community, especially to the Harijans will increase. During 1977-78 a sum of Rs. 4 crore is being provided under the margin money scheme by the Government of India.

**Purchase of bungalow at Juhu by Aga Khan**

5024. SHRI D.D. DESAI : Will the Minister of FINANCE be pleased to state whether, as reported in the August issue of the monthly Gujarati named "Volunteer" published from Bombay the Aga Khan proposes to purchase a bungalow at Juhu and pay its price to some one either wholly or partially in foreign exchange abroad and has the Government granted the necessary permission ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H.M. PATEL) :

The Aga Khan, being a foreign national, is required to obtain the permission of the Reserve Bank of India under Section 31 of the Foreign Exchange Regulation Act of 1973 to acquire/purchase a bungalow in India. According to the information available with the Reserve Bank, he has not so far made any application to them for the purchase of a bungalow at Juhu. Accordingly, the question of grant of necessary permission by Government does not arise.

**Reduction of Excise Duty on Petrol**

5025. SHRI DURGA CHAND : Will the Minister of FINANCE be pleased to state :

(a) Whether there is any proposal in Government's consideration to reduce excise duty on petrol ;

(b) if so, the details thereof ;

(c) to what extent there has been an increase of Excise Duty on petrol during the last three years, year-wise ;

(d) whether there is any proposal to introduce dual policy for petrol price on pattern of levy sugar; and

(e) the details thereof, and if not, the reasons therefor?